

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 213
385/252/ND/2020

IN THE MATTER OF:
M/s. SKS Power Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

Order delivered on 23.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Ashutosh Gupta, Mr. Gaurav
Rana and Mr. Abhishek Aggarwal,
Advocates

For the ROC


:

For the Income Tax Department

:

ORDER

Heard the arguments advanced by the counsels present at the time of virtual hearing of the matter including AROC. Order in this matter is reserved.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)